

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/4015/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pranjal Das,  
Special Judge, CBI, NIA,  
Assam, Guwahati.

Dated Guwahati the 21<sup>st</sup> October, 2020.

Sub: Casual leave.

Ref:- Your letter No.SPL/CBI/01-20/262 dated 20.10.2020.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for casual leave on 31.10.2020, has been granted. The Special Judge, CBI, Addl. CBI Court No.1, Assam, Guwahati and in his absence the Special Judge, CBI, Addl.Court No. 2, Assam, Guwahati and in his absence the Special Judge, CBI, Addl. CBI Court No.3, Assam, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-131/1994/4019/A, dated 21.10.2020

Copy to :

1. The Special Judge, CBI, Addl. CBI Court No.1, Assam, Guwahati .
2. The Special Judge, CBI, Addl.Court No. 2, Assam, Guwahati.
3. The Special Judge, CBI, Addl. CBI Court No.3, Assam, Guwahati.
4. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*Rdas*